

V.O.d. - 3/2/23

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 856 OF 2016

**TEJBIR AND ORS.
V/s**

... Appellants

POONAM & others

..... Respondents

**7) SIROCCO INFRA THROUGH ITS PROP., DHEERAJ LATHER, R/O
H.NO. 302, OLD HOUSE BOARD COLONY, KARNAL.**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 11.04.2023 (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 14.02.2023 (A)

SUPERINTENDENT CIVIL REVISION BRANCH

Scanning Clerk